Price approval for Dipyridamol

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2008. SHRI VITHALRAO MADHA-VRAO JADHAV: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 765 given in Rajya Sabha on the 30th July, 1984 and state:

- (a) what ar_e the names of the Companies which have taken price approval from th_e Ministry for Dipyridamol based formulations and when were these approvals granted;
- (b) what was the landed cost of import claimed by each company;
- (c) when the lowest import price was available with his Ministry and the source of import was known why higher price was allowed to German Remedies and why higher formulation prices were fixed; and
- (d) what steps have been taken to bring down the prices of Dipyridamol tablets and other formulations?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (d) Prices of Dipyridamol formulaions manufactured by M|s. German Remedies and Micro Labs, were brought down under the Drugs (Prices Control) Order, 1979 in July, 1984, adopting the bulk drug price at Rs. 4524.29|kg. In the process the price adopted by M|s. German Remedies under Drugs (Prices Control) Order 1970, has been brought down and regulated.

Representations on Working Group Steering Committee

2009. SHRI BHUBANESWAR KALITA: Will the Minister of CHEMICALS AND FERTILIZERS De pleased to refer to the answer to Starred Question 9 given in the Rajya Sabha on the 23rd July, 1984 and state:

(a) whether it i_s a fact that there is no consumers representatives in the Working Group and Steering Committee;

- (b) who ar© the representatives on the Working Group, Steering Committee and the National Drugs and Pharmaceutical Council who were connected with the Hathi Committee and High level committee on technology and other committees set up under the 1978 policy; and
- (c) what are the provisions of 1978 policy; which have so far been implemented by his Ministry?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) Membem of Parliament, Representatives of Manufacturers, Distributors and Technical Experts were on the Working Groups and are also in the Steering Committee set up by the National Drugs Pharmaceutical Development and Council. Hathi Committee also consisted of Members of Parliament, Representatives of Manufacturers and Technical Experts. The Committee on High Technology was headed by Secretary in the Ministry of Chemicals & Fertilizers and in addition consisted of Secretaries in the other Ministries/ Departments and Technical Experts.

(c) Details regarding the provisions of 1978 Drug Policy which have not been implemented or have partially been implemented were furnished in reply to Rajya Sabha Unstarred Question No. 1417 answered on 6th August, 1984. The remaining provisions of the 1978 Drug Policy have been implemented.

Capacity of Indian Drags and Pharmaceuticals¹ Ltd.

2010. SHRI BHUBANESWAR KAL-ITA: Will the Minister of CHEMI-CALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 5 given in the Rajya Sabha on the 23rd July, 1984 and state:

(a) whether it is a fact that the rated capacity of IDPL's Rishikesh plant does not bear any resemblance to the actual capacity available with this unit;